

## Annexure-3

Name of the corporate debtor: NORTH AMERICAN MERCANTILE INDIA PRIVATE LIMITED

Date of commencement of liquidation: 14/10/2024

List of stakeholders as on: 13/12/2024

## List of secured Financial Creditors (other than financial creditors belonging to any class of Creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted						
2	Asrec (India) Limited		08-11-2024	22,61,74,144	22,61,74,144			YES	Refer Note -1		NIL	NIL	NIL	NIL	NIL	NIL	NIL

22,61,74,144

**Note No-1 Security Details of ASREC (India) Limited**

a. Hypothecation of stocks and book debts agreement dated 30.11.2019.

**Collateral:**

a. Deed of Simple Mortgage dated 01/10/2018 registered in the office of the Sub-Registrar, Kurla 4, Mumbai under Registration No. KRL4-12212-2018,

b. Agreement for Sale dated 29/04/2009 executed between M/s. Gupta Electrical and Engineering Works as the Vendor and M/s. North American Mercantile (India) Private Ltd. as the Purchaser alongwith regd. Receipt No. 4080 dated 06/05/2009 &amp; Index -II and with part and full and final payment receipt.

c. Industrial Unit No. 12, admeasuring area about 1170.00 sq. ft. (i.e. 90.5 Sq. meter equivalent to 108.612 sq. meters) Built up of Ground Floor 940.00 sq. ft. mezzanine floor, of the rear wing in Jamnadas Industrial Estate of the Jamnadas Industrial Premises Co-operative Society Ltd. together with Furniture, Fixture and fitting therein both present and future at Opposite Jawahar Cinema, Dr. Rajendra Prasad Road, Mulund (West), Mumbai - 400080 standing on land bearing City Survey No. 851 of Survey Nos. 316 (i) Part (2) Survey No. 317(i) Part (3), Survey No. 311(IA)Part Situated within the Village limits of Mulund (West) Tal. and Registration Sub Dist. Kurla Dist. MSD (Owned by M/s. North American Mercantile India Pvt. Ltd)

c. Industrial Unit No. 208, on 2nd Floor in the Ram Gopal Industrial Estate Premises Co-Operative Society Ltd, survey no. 846 to 856, at Mulund (West)- owned by Trisha Corporation through its partner Smt. Bhavana Ravi Matta and Shri Ravi Krishnachand Matta

d. Unit/Gala No. 23, Ground + 2 Upper Floors in the Unique Industrial Estate of the Unique Industrial Premises Co- Operative Society Ltd. at Mulund (West)- owned by Trisha Corporation through its partner Smt. Bhavana Ravi Matta

e. Residential Combined Flat No. 501 in Sterling Apartments of the Sterling Co-operative Housing Society Ltd bearing City Survey No. 106/107 Situated at Chembur, Mumbai 400074- owned by Shri. Ravikrishna Matta and Smt. Bhavana Ravi Matta

